प्रेसप्रकाशनीPRESSRELEASE



भारतीयरिज़र्वबैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेलemail:helpdoc@rbi.org.in

July 23, 2014

RBI cancels Certificate of Registration of M/s Deutsche Securities India Pvt. Ltd. (DSIPL)

संचारविभाग,केंद्रीयकार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai-400001

Press Release: 2014-2015/167

The Reserve Bank of India has cancelled the certificate of registration of the following non-banking financial company (NBFCs) in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Company's Name	Address of Registered Office	Certificate of Registration No. & Date	Date of cancellation
1.	M/s Deutsche Securities India Pvt. Ltd. (DSIPL)	ECE House, 28, Kasturba Gandhi Marg, New Delhi- 110001	(CoR) No.14.01463 February 04,1999	June 03, 2014

Following cancellation of registration certificate, the company cannot transact the business of non-banking financial institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Manjula Rattan General Manager